



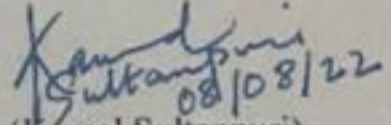
File No. 10/03/2022-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छटा रात, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 08th August 2022

ORDER

1. There is a shortage of Hon'ble Members throughout the National Company Law Tribunal Benches that is amplified further with Hon'ble Members seeking leave on account of health and personal reasons. The situation is currently being met by Hon'ble Members taking up multiple benches through VC.
2. It has been decided to take up only urgent matters through VC w.e.f. 10.08.2022 at all NCLT Benches till further orders.
3. This issues with the approval of Hon'ble President, NCLT.


(Kamal Sultanpuri)
Registrar (In-Charge)

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal
4. JR/DR/AR of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/ Kochi/Amaravati/Indore.
5. PS to Director, (Sh. Amar Singh Meena) Ministry of Corporate Affairs, New Delhi.
6. NCLT web site/ Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi - 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. All Bar Councils.